

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3468
TO BE ANSWERED ON 07.12.2016**

RAILWAY LINE FROM KENDRI TO HASAUND

+ 3468. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of broad gauge railway line from Kendri to Hasaund under Naya Raipur(Chhattisgarh);**
- (b) whether the Railways has demanded about 150 hectare land free of cost for laying railway lines, station, yard, coaching terminal and construction of houses;**
- (c) if so, the details thereof;**
- (d) whether the 80 hectare of land, which is under the jurisdiction of railways is proposed to be transferred to State Government for construction of roads; and**
- (e) if so, the details thereof and the time by which the proposal of State Government is likely to be cleared by the Railway Board?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a)to (c): Mandirhasaud-Naya Raipur-Kendri (20 km) new line has been sanctioned as first Material Modification to Raipur-Titlagarh Doubling

project in 2010-11. Detailed estimate has been sanctioned of ₹100 crore. Cost of project is shared by State Government in form of providing land free of cost, constructing stations, Road over Bridge/Road under Bridge. The total requirement of land is only 111.81 hectare. Out of 111.81 hectare land, 82.22 hectare of land has been acquired. Earthwork and minor bridges work has been taken up.

(d) and (e): As per Railway Board letter No. 2012/LML/13/36 dated 10.10.2016. Ministry of Railway's approval has been conveyed for transfer of 76.96 hectares of South East Central Railway's land of Raipur-Kendri Narrow Gauge line to the Government of Chhattisgarh for development of a four lane road against lump-sum upfront payment of ₹1,39,04,61,300/-(One hundred and thirty nine crore four lakh sixty one thousand and three hundred only). Further, it has been mentioned that at the time of execution of agreement, the current applicable rate of the land shall be taken. Also, land should be handed over to State Government after closure of Narrow Gauge service of Raipur-Kendri section and construction of new shed at Kendri for which Government of Chhattisgarh has agreed to pay ₹7.10 crore.
